

tamber Jain community were subjected to insult, assaults and made to suffer humiliations with a view to prevent them from exercising their freedom to manage their own religious affairs at Antarikshji in Shirpur.

Unfortunately, some vested interests continue their attacks on Swetamber Jains and incidents of violence take place every now and then. The miscreants even did not spare 'Sadhwijis', woman-monks, who are harassed and set upon by mischief-mongers. These mischief-mongers are attacking persons of Swetamber sect, their Sadhus and Sadhwijis, with a view to create a terror and scare them away from worshipping and managing the affairs of Antarikshji. The recent attacks on 'Sadhwijis' at the hands of anti-social elements stirred the conscience of not only the Jain community but of people professing other religions also.

When I heard about this sort of incidents of violent attacks *inter alia* on Jain Sadhwijis and the reign of terror let loose by these elements, I met many people on both the sides and requested them to maintain calm and diffuse tension. People lodged with me complaints galore about the behaviour of the police force stationed there. Instead of maintaining law and order and performing their duties without fear or favour, the police have been leaning heavily on one side. This has created a piquant situation as custodians of law and order do not give protection to the people of one particular sect as it is alleged that they are hand in glove with elements of another sect. It must be stopped forthwith and freedom of religion must be established not merely in preaching but actually it must seem to have been established at Antarikshji in Shirpur.

I feel, in that past, when reign of terror was let loose, Centre had intervened and special police force from the Centre was sent to maintain

peace. As the violent attacks still continue and there is frequent breach of peace and tension, it would be just, proper and in the fitness of things that the Home Ministry should despatch Central Police Force so that the people can profess and manage their religious affairs peacefully and in accordance with the provisions of Articles 14, 15, 25 and 26 of the Constitution and violence becomes a matter of the past.

(x) WIDE-SPREAD ADULTERATION IN MILK FOOD.

SHRI K. LAKKAPPA (Tunkur): There have been reports from all over the country about the marketing of adulterated milk foods, some of them even by reputed companies.

Apart from adulteration of milk foods some firms running dairies are reported to be resorting to the practice of displaying wrong labels to be on the containers of the milk foods. For instance, a milk pack with the label standardised milk may only contain toned milk.

Even baby foods are not spared from malpractices. Sample tests carried out recently on some of them and condensed milk have revealed that the products are sub-standard.

It is obligatory that the labels on milk foods should correctly indicate the contents of the products and in several cases which have been tested, the provisions regarding the display of the labels have not been complied with.

While there have been very few reports against adulteration of milk foods in the Union territory of Delhi, milk products supplied by some Delhi firms to other States have been detected in those States to be sub-standard of adulterated obviously, the law enforcing machinery in Delhi is slack and adulterators there are going scot free.

[Shri K. Lakkappa]

The machinery in charge of implementing the Prevention of Food Adulteration Act should be geared up, especially in Delhi and deterrent punishment should be awarded to the manufacturers of sub-standard milk products. Greater attention should be paid to baby milk foods, which should be subjected to strict tests of quality control.

(xi) NEED FOR REGULARISATION OF CASUAL LABOURERS OF P.W.I. RAILWAYS

श्री कृष्ण राम (नवादा) : उपाध्यक्ष महोदय, आपकी अनुमति से नियम 377 के अधीन मैं यह सूचना दे रहा हूँ कि भारतीय रेल के पी. डब्लू. आई. के श्रमिक आज करीब 30,35 वर्षों से 'कैजुअल' के रूप में ही कार्यरत हैं। वे श्रमिक जो रेल लाइन की पटरियों पर काम करते हैं तथा पत्थर वगैरह डालते हैं, कठिन काम करने के लिए उन्हें ही रखा जाता है, उन्हें इस सेवा के लिये कुछ भी सुविधाएँ नहीं हैं।

इसलिये कैजुअल श्रमिकों को शीघ्र ही "रेगुलर" किया जाये जिससे सरकारी कर्मचारियों व्हे जो सुविधा दी जाती है, उन्हें दी जायें और इनका भविष्य बन सके क्योंकि कठिन परिश्रम करने वाले यही श्रमिक हैं।

(xii) URGENT NEED TO PROVIDE RELIEF DROUGHT AND FAMINE AFFECTED AREAS OF WESTERN RAJASTHAN

श्री अशोक गहलोत (जोधपुर) : उपाध्यक्ष महोदय, मैं नियम 377 के अधीन यह महत्वपूर्ण मामला उठा रहा हूँ।

राजस्थान के पश्चिमी हिस्से में भयंकर सूखा व अकाल हो गया है। जोधपुर जिले के सभी गांव पुनः चौथी बार अकाल-ग्रस्त घोषित किये जा रहे हैं। इस भयंकर अकाल को त्रिकाल की संज्ञा दी जा रही है क्योंकि धान, पानी व चारे तीनों का एक साथ अकाल हुआ है। अभी से पशु-पालक चारे की समस्या के कारण बहुत चिंतित हो गये हैं। मवेशियों को पालना

दुभर हो गया है। पशु-पालक बहुत कम दाम में पशु मजदूरी की हालत में बच रहे हैं अथवा उनको बिना दाम लिये तिलक करके ही छोड़ने लग गये हैं।

मैं कृषि मंत्री जी से निवेदन करना चाहूंगा कि अविलम्ब घास, चारे के डिपो खोलने, चारे को अन्य राज्यों से लाने का सुली छूट दिलाने एवं मवेशियों को पहाड़ी राज्यों में ले जाने व वहाँ चरागाह में उनके धरने की सुविधा दिलाने हेतु अविलम्ब कार्यवाही करें अन्यथा हजारों उच्च किस्म के मवेशियों के मरने की आशंका हो गयी है, जिनके लाभों से प्रदेश को हमेशा के लिए वंचित होना पड़ेगा। वाश्ता है कृषि मंत्री केन्द्र स्तर पर एवं राज्य सरकार को अविलम्ब आवश्यक सहायता देकर मवेशी को बचाने में अपना योगदान देंगे।

धन्यवाद।

(xiii) NEED TO DECLARE E. V. RAMASWAMY'S BIRTHDAY AS "SOCIAL JUSTICE DAY"

SHRI JAIPAL SINGH KASHYAP (Aonla): Periyar E. V. Ramaswamy, the lion of Erode, was born on 17th of September, 1879. For over 60 years between 1911 and 1973 he fought for establishing social justice by abolishing Varnashram Dharma and for achieving equality through reservation in appointments and posts to the backward classes, scheduled castes and tribes in proportion to their numerical strength in population.

He stood for equality among all men and also between men and women.

Periyar E. V. Ramaswamy tread the path of Lord Buddha and Mahatma Phule. He was the contemporary of Baba Saheb Dr. B. R. Ambedkar, Dr. R. M. Lohia and Shri Narayana Guru who, like him strove for social justice.

As a fitting memory to the great leader, Periyar E. V. Ramasamy, whose 103rd birthday falls on 17th